

IT  
062654

THE HIGH COURT OF KERALA

Kochi : 682031

Dated: 26-07-2019

PROCEEDINGS

High Court Establishment - appointment to the post of Plumber/Pump Operator - ranked list - permission to join duty - orders issued.

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- Read : 1. Ranked list No. A6-35199/2017/REC 2 dated 12-10-2018.  
2. High Court proceedings of even number dated 16-07-2019.  
3. G.O.(P) No. 20/2013/Fin. dated 07-01-2013.  
4. G.O.(P) No. 209/2013/Fin. dated 07-05-2013.  
5. G.O.(P) No. 171/2016/Fin. Dated 15-11-2016.  
6. Submission dated 26-07-2019 from the person concerned.

ORDER NO. A6-35199/2017

Sri. Shiju S., who has been offered appointment as Plumber/Pump Operator in the High Court Service as per the High Court proceedings read (2) above, is permitted to join duty on **26-07-2019 F.N.**

(By Order)

  
C.G. Suresh Kumar  
Assistant Registrar

To

The person concerned (**to be acknowledged on the O/C**)

The Deputy Registrar in charge of 'J' Section, High Court.

The Assistant Registrar in charge of 'J' Section, High Court.

The Confidential Assistants to the Registrars and Additional Registrar  
(General Administration), High Court.

The 'G' (Accounts – II & III) Sections, High Court.

✓ The IT Section, High Court (for publishing in the High Court Website)

The A1, A3 & A4 Seats, High Court.

The Administrative Records Section, High Court (2 Copies).

The File / Stock File.